

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

16

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01/03/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : CA/92/IB/2018  
IN  
PETITION NUMBER : CP/472/ (IB)/2017  
NAME OF THE PETITIONER(S) : R. VENKATAKRISHNAN  
NAME OF THE RESPONDENT(S) : RELIANCE COMMERCIAL FINANCE LTD & 3  
UNDER SECTION : 14

| S.No. | NAME (IN CAPITAL) | DESIGNATION            | SIGNATURE |
|-------|-------------------|------------------------|-----------|
|       |                   | REPRESENTATION BY WHOM |           |

**ORDER**

Matter is called. No representation on behalf of both the parties. Matter is adjourned for the presence of the parties. Put up on 15.03.2018 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)

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